Service: JOHN COMPANY LAW SPRUSCE

Ministry/Department/Office: of his wind with order, 17th Cut Grade Pay 6600 - Present pay - 27440 Name of Officer (in full)-N. RANANATHAN Designation Debuty Drychy (Legal)

276	(1) (2) (3) (4)	sub-division, details of construction/acqu Taluk and Village property - irement including in which property housing, land in case of is situated. lands and house and year other when purchased. buildings.
2 ?	(5)	
7	(6)	name state in by purchase, lease**, from the whose name mortgage, inheritance held and gift or otherwise, with his/her date-of-acquisition and relationship to name with details of the Government persons from whom servant.
7	(7)	Annual income from the property.
	(8)	Remarks

Signature:--Date:--0 0

NOTES:

- \*In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
- \*\*Includes short term lease also.
- of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the name or in the name of any members of his family or in the name or any other person dependent on Government servant. Central Civil Services (Conduct) Rules, 1955, {now rule 18(1) of the CCS (Conduct) Rules, 1964} on the first appointment to the service and thereafter at the interval
- 5 4 The wording 'no change' or 'no addition' or as in the previous year' should be avoided and full details provided.
- The columns should be filled up neatly in capital letters.